National Company Law Tribunal Allahabad Bench

CPNO. 88/ND/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Sudhis Mahajan Wis B.D. Mahajan

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act of 1956

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Zain Abbas	Adv	Pet	Ju
<u>2.</u>	Saugabh Sniradara	Adv	Pet	Sanstobs

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On being mentioned, the case is taken up as out of turn in forenoon session.

Sh. Zain Abbas alongwith Sh. Saurabh Srivastava, Advocates for the petitioner.

Sh. S.D. Sudhi, Advocate for the respondent.

The matter to be listed on 18th January, 2018 for order.

Dated:21.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Cháturvedi, Member (Judicial)